

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated .....

20/4/04

Registration No....OA.....782/03

Mahanbeer Singh ... & .. Applicant (s)

## VERSUS

V.O.L. ... & .. Respondent (s)

A copy of the ORDER dated .....15.4.04..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

1. 15.4.2004

None for applicant.

Certain defects were pointed out by the Registry which were directed to be carried out on the last date of hearing i.e. on 14.1.2004. Till now the applicant has not rectified those defects. Apart from this he has filed this OA in Hindi. As per Rule 3 of CAT (Procedure) Rules, 1987, the OA is required to be filed in English. In this view of the matter, this OA is not maintainable and is rejected.

Sd/-

(Madan Mohan)  
Judicial Member

Sd/-

(M.P. Singh)  
Vice Chairman

सत्य प्रतिलिपि

To,

Shri T.S.K. Joshi  
Advocate  
Mr. High Court Indore

R  
विनाशकारी  
के. म. अ. जबलपुर (म.प्र.)  
o/c